

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

CORAM: SHRI SHYAM BABU GAUTAM TMT. T.KRISHNA VALLI
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	COMPANY APPEAL(IBC)/06/KOB/2023 in IBA/04/KOB/2020
SECTION	SEC 42 IBC
NAME OF PARTIES	THE REGIONAL PROVIDENT FUND COMMISSIONER- II V/S K EASWARA PILLAI (LIQUIDATOR) IN THE MATTER OF MATHSTRAMAN MANUFACTURERS AND TRADERS PVT LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	SAJEEVKUMAR K GOPAL, ASWATHY BABU.
RESPONDENTS ADVOCATE/ PROFESSIONAL	K EASWARA PILLAI (LIQUIDATOR)

15 April 2024

ORDER

COMPANY APPEAL(IBC)/06/KOB/2023 in IBA/04/KOB/2020

Learned Counsel, Mr. Sajeev Kumar K Gopal appears physically on behalf of the Applicant. Learned counsel, Mr. Dhananjay Sud appears along with Learned Liquidator, Mr. K Easwara Pillai through virtual mode.

At the request of the parties, list this matter for further consideration on **29.04.2024.**

MA(IBC)/6/KOB/2023 in IBA/04/KOB/2020

Learned Counsel, Mr. K P Sujesh Kumar appears on behalf of the Applicant through virtual mode. Learned Counsel, Mr. Cyriac Tom appears along with Learned Liquidator, Mr. K Easwara Pillai (R1) through virtual mode. Learned Counsel, Mr. V Ajaikumar appears on behalf of R2 through virtual mode.

At the request of the parties, list this matter for further consideration on **29.04.2024.**

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

T.KRISHNA VALLI
MEMBER (JUDICIAL)